

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

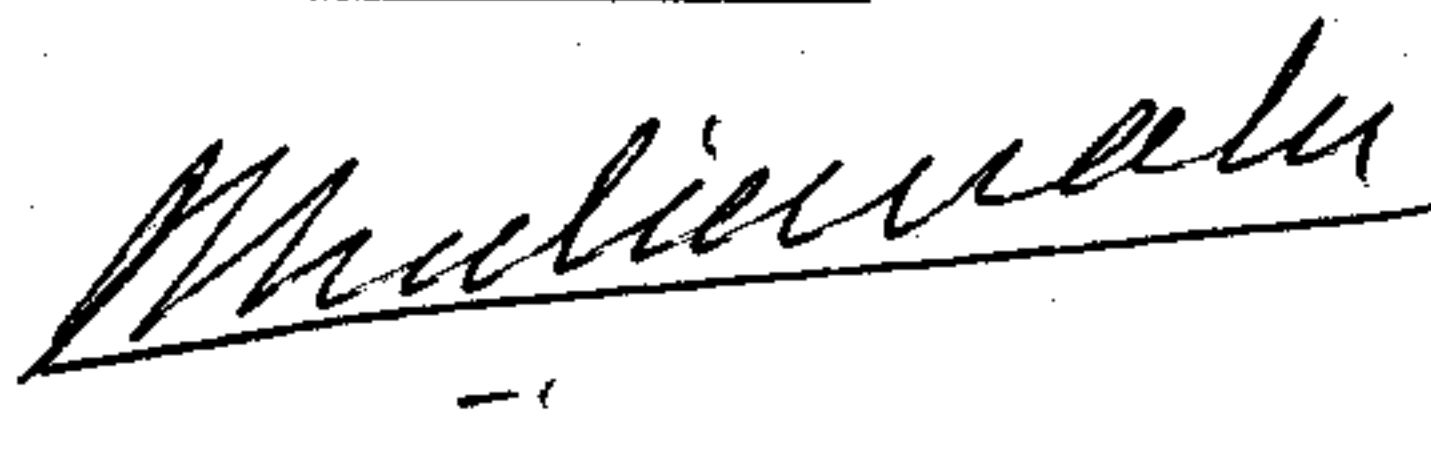
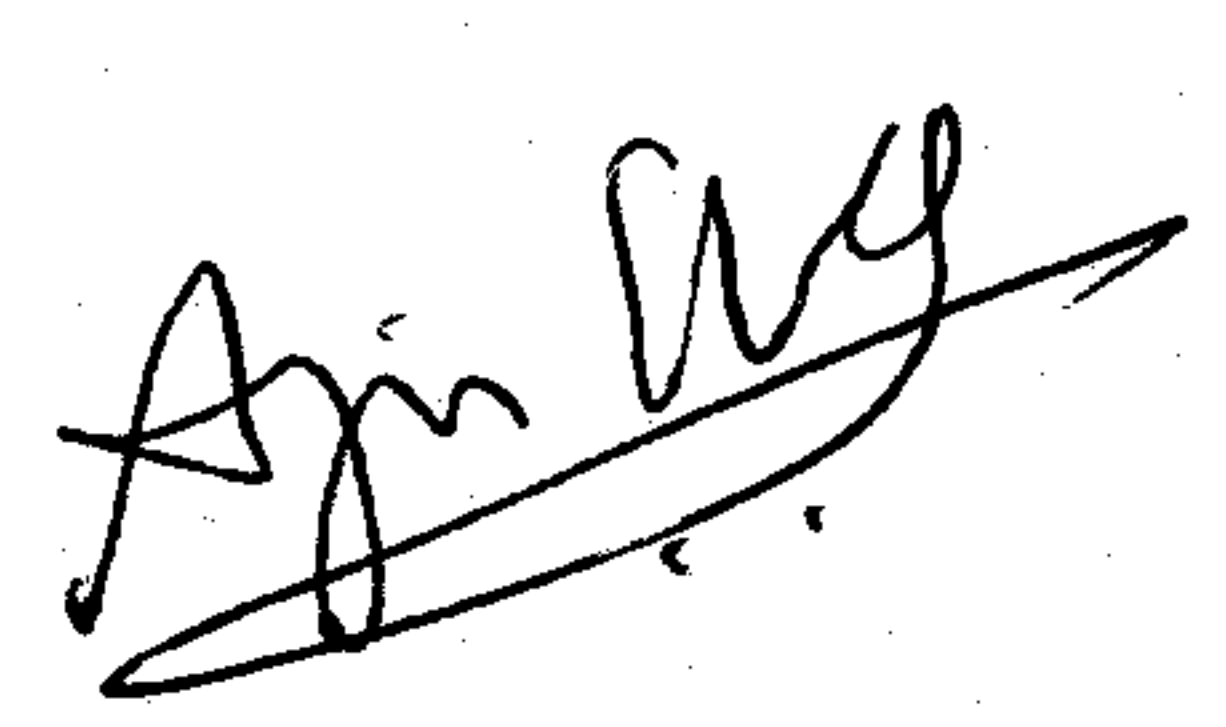
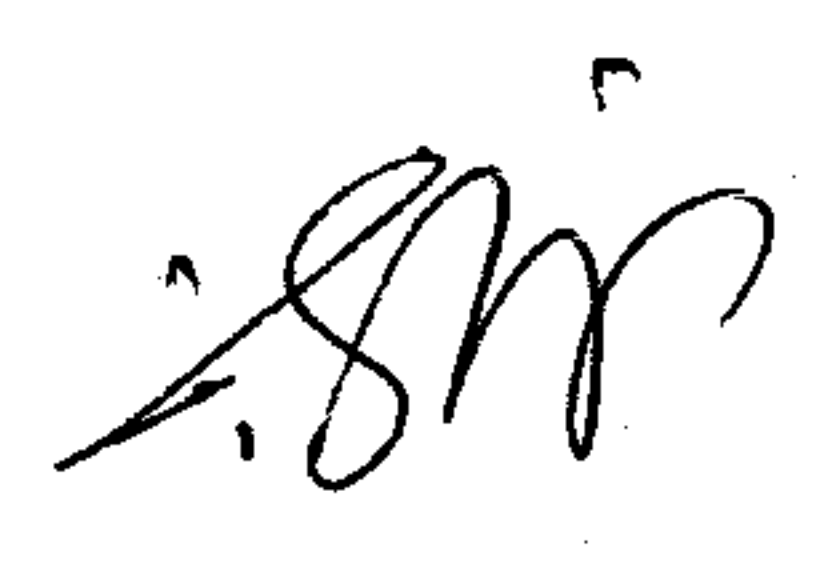
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	RESP 3, 4 & 8	
2.	MANISHBHAI BHATT	SR. ADVOCATE	PETITIONERS	
3.	ARJUN R. SHETH	ADVOCATE & SOLICITOR		
4.	KARAN SANGHANI	ADVOCATE		
5.	MR. SAURABH SOPARKAR	SR. ADVOCATE	RESP. NOS. 1, 2, 5 & 7	
6.	MR. SANDEEP SINGHI	ADVOCATE		
7.	MR. SHAMIK BHATT	ADVOCATE		


ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2, 5 and 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Petitioner in part.

For continuation of arguments of Learned Counsel for Petitioner.

List the matter on 12.04.2017


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of April, 2017.